

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1802
ANSWERED ON:20.07.2004
USE OF SOLAR ENERGY IN GOVERNMENT OFFICES
Patil Shri Shriniwas Dadasaheb

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the steps taken by the Government to boost the use of solar energy particularly in government offices.
- (b) the quantum of solar energy being generated in the country at present State-wise; and
- (c) the incentives being given to States to tap solar energy?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a): The Government is encouraging use of solar passive features in Government buildings by sharing the cost of construction of such buildings. The States are also being requested to make installation of solar water heaters compulsory in Government functional buildings. Installation of solar photovoltaic power plants on Government buildings for meeting partial or full electricity requirement is also being promoted by sharing about 2/3rd cost of such plants.

(b): The arrays of the photovoltaic systems installed under the programme of Ministry of Non-conventional Energy Sources are likely to generate about 41 million units of electricity per annum. State-wise details are given in Annexure. In addition to this, over 8 lakh square meters of collector area installed and over 5.5 lakh solar cookers sold in the country are likely to generate about 725 billion Kilo Calories of heat per annum. State-wise details of solar collectors and solar cookers are not available.

(c): The Government is providing capital subsidy to the users for the purchase of solar photovoltaic lighting systems, solar pumps and solar power plants through the State Nodal Agencies and other implementing agencies. These agencies are being given service charges for implementing the programme. Grants are also provided to the States for publicity and awareness, and organizing seminars, workshops, business meets and training programmes.

ANNEXURE

Annexure referred to in reply to Parts (b) of the Lok Sabha Unstarred Question No. 1802 for 20.7.2004 regarding use of Solar Energy in Government Offices

STATE - WISE QUANTUM OF ELECTRICITY LIKELY TO BE GENERATED THROUGH THE PANELS INSTALLED WITH VARIOUS SOLAR PHOTOVOLTAIC SYSTEMS

(In million kWhs)

S.No. STATE/UT AS ON 30TH JUNE 2004

1	Andhra Pradesh	2.135
2	Arunachal Pradesh	0.22
3	Assam	0.25
4	Bihar	0.98
5	Chhatisgarh	0.5612
6	Goa	0.34
7	Gujarat	1.006
8	Haryana	1.5
9	Himachal Pradesh	1.5
10	Jammu & Kashmir	1.8
11.	Jharkhand	0.27
12	Karnataka	1.124
13	Kerala	2.92
14	Madhya Pradesh	1.38
15	Maharashtra	1.088
16	Manipur	0.17

17	Meghalaya	0.23
18	Mizoram	0.26
19	Nagaland	0.06
20	Orissa	1.0064
21	Punjab	3.16
22	Rajasthan	3.926
23	Sikkim	0.05
24	Tamilnadu	1.84
25	Tripura	0.57
26	Uttar Pradesh	4.9
27	Uttaranchal	2.900
28	West Bengal	3.45
29	A & N Islands	0.31
30	Chandigarh	0.093
31	Delhi	0.254
32	Lakshadweep Islands	1.36
33	Pondicherry	0.04

TOTAL 41.6536